

To:-

The Registrar General
High Court of Karnataka,
Bengaluru-01.

FORM-II

**(Details to be filled by the Government Department for obtaining login credentials to access
Online Digital Case Diary)
(* are mandatory fields)**

Government / Organization * (State Govt. / Central Govt./ Others)	:	
Ministry/Secretariat *	:	
Designation Name *	:	
Branch/Section & Office Name *	:	
Office Telephone No. with STD Code *	:	
Office Mobile No. *	:	
Secondary Mobile No. (Optional)	:	
Office Email-ID * (Preferably Government Email-ID)	:	
Secondary Email-ID (Optional)	:	
Office Address with Pin code *	:	
District *	:	
Town *	:	

I /We agree, above official information may be published by the High Court of Karnataka as Communication Directory in the official website and also may use for other official purposes.

Date:

Place:

(Name, Seal & Signature of the authority)